

12.16 hrs.

DELHI MUNICIPAL CORPORATION  
(AMENDMENT) BILL,

AS PASSED BY RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I lay on the Table the Delhi Municipal Corporation (Amendment) Bill, 1987, as passed by Rajya Sabha.

12 16½ hrs.

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

[English]

## Thirty-first Report

SHRI M. THAMBI DURAI (Dharmapuri) : I beg to present the Thirty-first Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

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(Interruptions)

SHRI DINESH GOSWAMI (Guwahati) : We are not challenging your ruling.

MR. SPEAKER : Then what is there to discuss? If you are not objecting to my ruling, then what do you want?

(Interruptions)

MR. SPEAKER : Anything pertaining to this is not allowed. Otherwise, if you have got any other point, I can listen.

(Interruptions)\*\*

MR. SPEAKER : What are you doing? Anything pertaining to this subject is taboo. The rest I will listen if there is anything.

SHRI DINESH GOSWAMI : I am bound by the ruling. I will accept the ruling because the ruling, whether I like it or not, is a ruling from the Chair.

MR. SPEAKER : Right!

SHRI DINESH GOSWAMI : But I put my protest that before giving this ruling...  
(Interruptions)\*\*

MR. SPEAKER : No, nothing doing. Nothing goes on record.

(Interruptions)\*\*

12.17 hrs.

At this stage, Shri Dinesh Goswami and some other Hon. Members left the House

(Interruptions)\*\*

MR. SPEAKER : Nothing doing.

(Interruptions)\*\*

## ESTIMATE COMMITTEE

[English]

## Action taken Statement

SHRIMATI CHANDRA TRIPATHI (Chandauli) : I beg to lay on the Table a statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I of Thirtieth Report (Eighth Lok Sabha) on the Ministry of Parliamentary Affairs and Tourism—Tourism Promotion in Himachal Pradesh.

12.18 hrs.

COMMITTEE ON PAPERS LAID  
ON THE TABLE

[English]

## Twelfth and Thirteenth Reports

SHRI M. V. CHANDRASEKHARA MURTHY (Visakhapatnam) : I beg to present the Twelfth and Thirteenth Reports (Hindi and English versions) of the Committee on Papers Laid on the Table.

COMMITTEE ON PAPERS LAID  
ON THE TABLE

[English]

Minutes

SHRI M. V. CHANDRASEKHARA MURTHY (Visakhapatnam): I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Papers Laid on the Table relating to their Twelfth and Thirteenth Reports.

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12.19 hrs.

ELECTION TO COMMITTEE

[English]

(1) Committee on Public Accounts

SHRI E. AYYAPU REDDY (Kurnool): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988."

*The motion was adopted.*

— — —

[Translation]

SHRI VILAS MUTTEMWAR (Chimur): Mr. Speaker, Sir, the democracy is in danger there.

MR. SPEAKER: This is for the State Government to see; it is none of my business.

[English]

I have nothing to do with it.

[Translation]

SHRI VILAS MUTTEMWAR: C.R.P. should be deployed there.

MR. SPEAKER: It is for the State Government to do.

SHRI VILAS MUTTEMWAR: I have given a notice.

MR. SPEAKER: You cannot violate the Rule by giving notice.

SHRI VILAS MUTTEMWAR: We have given a notice to the Election Commission as well.

[English]

MR. SPEAKER: Election Commission is the proper authority. You can go to them.

*(Interruptions)*

MR. SPEAKER: Nothing is allowed. I cannot do it.

[Translation]

If you want to do the same thing which they have done, you are welcome.

[English]

You may also walk out.

*(Interruptions)*

[Translation]

MR. SPEAKER: This you can do outside the House.

*(Interruptions)*

SHRI AJAY MUSHRAN (Jabalpur): Mr. Speaker, Sir, I have also given a notice.

[English]

MR. SPEAKER: Does not matter.